

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 48
Dated Guwahati, the 26th June, 2024

Hon'ble the Chief Justice has been pleased to constitute the Core Committee for overseeing the on-going construction of the New High Court Building at Kohima, Nagaland with the following members in the manner as indicated below:-

Name of the Committee	Name of Hon'ble Judges/ Members	Secretary
Core Committee for overseeing the on-going construction of the New High Court Building at Kohima, Nagaland	<ol style="list-style-type: none">1. Hon'ble Mr. Justice Lanusungkum Jamir2. Hon'ble Mr. Justice Kakheto Sema3. Advocate General, Nagaland4. Secretary Judicial, Department of Law & Justice, Government of Nagaland5. President, Kohima Bar Association6. Chief Engineer, PWD or his Nominee	Registrar, Kohima Bench

Hon'ble the Chief Justice is the Chairman of all Committees, unless otherwise stated.

This notification will come into effect immediately.

By Order,

Sd/- S.K. Poddar,
REGISTRAR GENERAL


Memo No.HC. III – 06/2021/ 2845-2869/G, Dated the 26th June, 2024.

Copy to:-

1. The Advocate General, Govt. of Nagaland.
2. The Chief Secretary, Govt. of Nagaland, Kohima.
3. The Secretary Judicial, Department of Law & Justice, Govt. of Nagaland.
4. The Registrar (Vigilance/ Admn. / Judicial/ Estt.), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
6. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The President, Kohima Bar Association, Nagaland.

9. The Chief Engineer, PWD, Govt. of Nagland.
10. The Joint Registrar (_____), Gauhati High Court, Guwahati.
11. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
12. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
13. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, Gauhati High Court, Guwahati.
17. The P.S. to Hon'ble Mr. Justice Kakheto Sema, Gauhati High Court, Guwahati.
18. The P.S. to Hon'ble Mr. / Mrs. Justice _____,
Gauhati High Court, Guwahati.
19. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
20. The Court Manager, Gauhati High Court, Guwahati.
21. The Administrative Officer (Judicial), _____ Section,
Gauhati High Court, Guwahati.
22. The Court Officer I & II, Gauhati High Court, Guwahati.
23. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
24. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
25. The Gauhati High Court Notice Boards.


REGISTRAR GENERAL


26/06/2024